NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : CP/26/CB/2017 PETITION NUMBER NAME OF THE PETITIONER(S) : D. SUYARAJ : S.M. DETERGENTS PVT LTD & 2 OTHERS NAME OF THE RESPONDENT(S) UNDER SECTION : 241/242 **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM

B. Sarath bahu For virdya saran Advocance

B. garbon

2 SUMIT AMARWAL Forputitioners For KSR&Co. Company Shoretanias LLP

ORDER

PCS representing the petitioner present. Proxy representing the counsel for respondent on record present and prayed time for filing counter. Final opportunity is granted to the respondent to file counter with a direction to furnish a copy of the same to the other side. Put up on 14.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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